GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 187 TO BE ANSWERED ON THE 02nd FEBRUARY, 2024

MEDICAL EDUCATION INSTITUTIONS

187. SHRI MOHANBHAI KALYANJI KUNDARIYA: SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of specific measures implemented under the initiatives to uplift and strengthen medical education institutions in the country;
- (b) the manner in which these measures impacted the overall quality of medical education;
- (c) the details of the long-term goals of the Scheme aimed at enhancing medical education; and
- (d) the strategies adopted by the Government to ensure sustained progress and continuous improvement in the field?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 82% in medical colleges from 387 before 2014 to 706 as of now. Further, there is an increase of 112% in MBBS seats from 51,348 before 2014 to 1,08,940 as of now, there is also an increase of 127% in PG seats from 31,185 before 2014 to 70,645 as of now. Some of the measures/steps taken by the Government to uplift and strengthen medical education institutions in the country include: -

i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital under which 157 new medical colleges have been approved, out of which 108 are functional.

- Centrally Sponsored Scheme for Strengthening/ upgradation of existing State Government/ Central Government medical colleges to increase the number of MBBS (UG) and PG seats.
- Under "Upgradation of Government Medical Colleges by construction of Super Specialty Blocks" component of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), a total of 75 projects have been approved, of which 64 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.

National Medical Commission Act, 2019 provides for a medical education system that improves access to quality and affordable medical education and ensures availability of adequate and high quality medical professionals in all parts of the country. NMC has taken following steps to improve quality & affordability of medical education:

- i. Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.
- The qualification awarded by the Diplomate of National Board (DNB) through National Board of Examinations has been recognized for appointment as teaching faculty to take care of shortage of faculty.
- iii. Enhancement of age-limit for appointment/ extension/ re-employment against posts of teachers/ dean/ principal/ director in medical colleges upto 70 years.
